

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 210 of 2014

Dated : 2nd December, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Indian Wind Power Association Maharashtra State Council Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Rajeetha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent (s) : Ms. Deepa Chawan
Mr. Kiran Gandhi
Mr. Ramni Taneja for R-2/MSEDCL

ORDER

Mr. M.G. Ramachandran, learned counsel appearing on behalf of the Appellant has concluded his arguments in this matter.

We have also heard Ms. Deepa Chawan, learned counsel for the Respondent No.2/Discom in this matter.

Post this Appeal for remaining arguments of the Respondent No.2 and rejoinder submission, if any, of the Appellant in this matter on **11th December, 2015.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

rkt/vt